

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) In the O.P.Ds. of major Government Hospitals in Delhi, Patients are examined by the doctors, after registration, on the first come first serve basis.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

C.G.H.S. Dispensaries in Kanpur

352. SHRI KESHARI LAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of C.G.H.S. dispensaries working in Kanpur;

(b) the total number of beneficiaries form C.G.H.S. dispensaries;

(c) whether Government propose to open new C.G.H.S. dispensaries in Kanpur; and

(d) if so, the places where these are likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). The total number of C.G.H.S. dispensaries functioning in Kanpur is 9 and number of beneficiaries in 1,74,174.

(c) No new C.G.H.S. dispensary is proposed to be open under C.G.H.S., Kanpur during the current financial year

(d) Does not arise in view of answer to (c) above.

New Spinning Technology

353. SHRIMATISUBHASHINI ALI: Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by Government to transfer the new spinning technology developed by Appropriate Technology Dev Association, Lucknow throughout the country; and

(b) whether Government propose to create any field demonstration centre to popularism, evaluate and for further improvements in the technology?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is ready.

Bhikmundi Irrigation Project of Orissa

354. SHRI GOPI NATH GAJAPTHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have a proposal to execute the Bhikund irrigation project in Orissa during the Eight Five-Year Plan;

(b) if so, the capacity and latest estimated cost of that project;

(c) the details of villages likely to be submerged on execution of that project; and

(d) the total hectares of land likely to be brought under irrigation on completion of that project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Eighth Plan

proposals have not been finalised. Project is not included in Annual Plan 1990-91.

(b) to (d). The details of the project have not been finalised.

Beggars in Metropolitan Cities

355. SHRI KAILASH MEGHWAL: Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware of many road side handicapped beggars on the thorough-fares in the Capital and other Metropolitan cities: and

(b) if so, the steps being taken to check the begging?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The information is being collected from the State Government/U.T. Administrations and will be laid on the Table of the House.

Old Age Pension to Destitutes

356. SHRIMATISUBHASHINI ALI: Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware that old age pension to destitutes and the infirm is in operation in various States are abysmally low, out-dated and without any uniformity; and

(b) whether Government propose to appoint a National Task Force to critically review the operation of this scheme?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Madam.

(b) There is no proposal to appoint any

National Task Force to review the operation of these schemes. These schemes are operated by various State Governments and each State has its own pension scheme, rules and regulations to implement the scheme covering specified number in accordance with their economic capacity. Central Government does not contribute towards the payment of these pensions.

[Translation]

Availability of Medicines of Encephalitis in Rajasthan

357. SHRI GULAB CHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the district-wise number of persons died in Rajasthan due to encephalitis during 1988-89 and 1989-90;

(b) Whether it is a fact that for the treatment of this disease necessary drugs are imported;

(c) if so, whether due to non-availability of these drugs, they are sold at arbitrary prices by the chemists; and

(d) whether Government propose to make available adequate quantity of these drugs in near future?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No Case of Japanese Encephalitis have been reported from the State of Rajasthan during the years 1988-89 and 1989-90.

(b) No drug is being imported for the treatment of this disease.

(c) and (d). Question does not arise.